

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 70 OF 2014**

**Dated: 1st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**India Power Corporation Ltd.**

**.... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Deepabali Datta

Counsel for the Respondent(s) : Pratik dhar  
C.K. Rai  
Sumit Panwar for R1

**ORDER**

List the matter for hearing on **04.02.2020**. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK